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ITEM NO.25

COURT NO.14

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).18433/2013

(From the judgement and order dated 11/04/2013 in MB No.3009/2013 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD, BENCH AT LUCKNOW)

MS SHIVANG ENTERPRISES THR. PARTNER S.G.

Petitioner(s)

VERSUS

INCOME TAX OFFICER 6(4),LUCKNOW

Respondent(s)

(With prayer for interim relief)

Date: 03/07/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE

HON'BLE MR. JUSTICE A.K SIKRI

For Petitioner(s)

Ms. Poonam Ahuja, Adv.

for Mr. Arun Kumar Beriwal,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

As prayed for, list this matter on 8th July, 2013.

(Sukhbir Paul Kaur)
Court Master

(Sneh Bala Mehra)
Court Master